

**THE GAUHATI HIGH COURT**  
( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

**NOTIFICATION NO. 13**

Dated Guwahati, the 3<sup>rd</sup> March, 2015

**In supersession of earlier Notifications, henceforth, Reference will be held at 3.30 P.M. at the Principal Seat and the Outlying Benches of the Gauhati High Court as well as the Courts Subordinate to it.**

**By Order,**

Sd/- H.K. Sarma,  
**REGISTRAR GENERAL**

**Memo No. HC. III -07/2015/ 565 – 585A-E/G Dated: 3<sup>rd</sup> March, 2015**  
**Copy to:**

1. The Registrar (Vig. / Admn./ Judl.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. *He is requested to circulate the Notification amongst all Judicial Officers under his jurisdiction as well as respective Bar Association.*
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Barpeta / Bongaigaon / Cachar, Silchar / Darrang, Mangaldoi / Dhemaji / Dhubri / Dibrugarh / Goalpara / Golaghat / Hailakandi / Jorhat / Kamrup (M), Guwahati / Kamrup (R), Amingaon / Karimganj / Kokrajhar / Lakhimpur, North Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur, Tezpur / Tinsukia / Udalguri, / Baska, Assam. *He is requested to circulate the said Notification amongst all Judicial Officers under his jurisdiction.*
5. The Special Judge, Assam, Guwahati.
6. The Special Judge, C.B.I, Assam, Guwahati.
7. The Special Judge, Addl. C.B.I Court I/II/III, Guwahati.
8. The Judge, Designated Court, Guwahati.
9. The Principal Judge, Family Court, No. 1 & 2, Guwahati/Silchar.
10. The Presiding Officer, Labour Court, Guwahati/Dibrugarh/Silchar.
11. The Presiding Officer, Industrial Tribunal, Guwahati/Silchar/Dibrugarh.
12. The Member, MACT I / II / III, Kamrup, Guwahati.
13. The Member, MACT, Nagaon / Nalbari / Barpeta Dhubri / Silchar / Darrang / Bongaigaon.

contd...

14. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
15. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
16. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
17. The President / Secretary, All Assam Lawyers' Association, Guwahati.
18. The President / Secretary, Lawyers' Association, Guwahati.
19. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. *He is requested to circulate the said Notification amongst all Judicial Officers under his jurisdiction.*
20. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
21. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
22. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
24. The P.S. to Hon'ble Mr. / Mrs. / Dr. (Mrs.) Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
25. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
26. The Notice Board, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**

  
27/3/11